

ITEM NO.60

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 639/2023

VERNON

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ANR.

Respondent(s)

(IA No. 64864/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 64993/2022 - EXEMPTION FROM FILING O.T., IA No. 64867/2022 - EXEMPTION FROM FILING O.T., IA No. 20894/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 64990/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Cr1.A. No. 640/2023 (II-A)

(IA No. 141979/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 150724/2022 - EXEMPTION FROM FILING O.T., IA No. 141980/2022 - EXEMPTION FROM FILING O.T. & IA No. 150723/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For the Parties

Ms. Rebecca John, Sr. Adv.  
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Mr. Bharat Bagla, Adv.  
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Mrs. Swati Ghildiyal, Adv.  
Ms. Deepabali Dutta, Adv.  
Mr. Sabrish Subramanian, Adv.  
Ms. Sairica S Raju, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Shrikant Sonkawade, Adv.

Mr. Yug Chaudhry, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned senior counsel and learned additional solicitor  
general appearing for the parties.

Arguments concluded.

Judgment reserved.

(NIRMALA NEGI)  
COURT MASTER (SH)

(RAM SUBHAG SINGH)  
BRANCH OFFICER